

Annexure - 3  
 Name of the corporate debtor: Kumarakom Aqua Serene Private Limited ; Date of commencement of CIRP: 26.07.2022 List of creditors as on: 09.08.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Kerala State Industrial Development Corporation Limited	08.08.2022	20,77,34,980	20,77,34,980	Secured	7,94,90,000		No	100%	0	0	0	0	

(Amount in ₹)

